

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

EIGHTH LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eighth Lok Sabha)

TWENTY-THIRD REPORT

(Presented on 13-8-1986)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twenty-third Report.

2. The Committee met on 12 August, 1986 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to thirteen Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

- (1) The Forest (Conservation) Amendment Bill, 1986 (*Amendment of section 2*) by Shri S. G. Gholap.
- (2) The Constitution (Amendment) Bill, 1986 (*Insertion of new article 38A etc.*) by Shri Balasaheb Vikhe Patil.
- (3) The Constitution (Amendment) Bill, 1986 (*Amendment of article 163*) by Shri P. Kolandaivelu.
- (4) The Medical Termination of Pregnancy (Amendment) Bill, 1986 (*Amendment of sections 3 and 4*) by Shri Sharad Dighe.

The Committee further recommend that all the remaining nine Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI:

12 August 1986
21 Sravana 1908 (Saka)

M. THAMBI DURAI,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1986 (Insertion of new article 32A) by Shri Priya Ranjan Das Munsi.	63 of 1986	B	2 hours
2	The Constitution (Amendment) Bill, 1986 (Insertion of new article 29A) by Shri Priya Ranjan Das Munsi.	64 of 1986	B	2 hours
3	The Forest (Conservation) Amendment Bill, 1986 (Amendment of section 2) by Shri S.G. Gholap.	71 of 1986	A	2 hours
4	The Constitution (Amendment) Bill, 1986 (Substitution of new article for article 157) by Shri Anoopchand Shah.	62 of 1986	B	2 hours
5	The Setting up of a Super Thermal Power Station at Narasapur Bill, 1986 by Shri V. Sobhanadreeswara Rao.	68 of 1986	B	2 hours
6	The Constitution (Amendment) Bill, 1986 (Insertion of new article 38A, etc.) by Shri Balasaheb Vikhe Patil.	77 of 1986	A	2 hours
7	The Constitution (Amendment) Bill, 1986 (Amendment of article 335) by Shri Balasaheb Vikhe Patil.	75 of 1986	B	2 hours
8	The Constitution (Amendment) Bill, 1986 (Amendment of article 81, etc.) by Shri Balasaheb Vikhe Patil.	78 of 1986	B	2 hours
9	The Constitution (Amendment) Bill, 1986 (Amendment of article 163) by Shri P. Kolandaivelu.	74 of 1986	A	2 hours
10	The Medical Termination of Pregnancy (Amendment) Bill, 1986 (Amendment of sections 3 and 4) by Shri Sharad Dighe.	80 of 1986	A	2 hours
11	The Constitution (Amendment) Bill, 1986 (Insertion of new article 46A) by Shri Syed Shahabuddin.	76 of 1986	B	2 hours
12	The Promotion of Secularism Bill, 1986 by Shri Syed Shahabuddin.	79 of 1986	B	2 hours
13	The Marriage with Foreign Nationals (Regulation and Registration) Bill, 1986 by Shri Syed Shahabuddin.	83 of 1986	B	2 hours